- (६) विज्ञापन कार्य काफी पहिले से भारसभ किया जाये भौर राज्य पाल-राज्य प्रमुख तथा मुख्य मंत्री इस भ्रवसर पर भ्रपील निकालें।
- (७) इस दिवस का महत्व बत-लाने के लिए निश्चित दिन से तीन दिन पहिले से सिनेमा स्लाइड से प्रचार किया जाय।
- (प्त) जहां कहीं भी भ्रावश्यकता हो राष्ट्रीय सेना छात्रों में से स्वयं सेवकों को लेकर उनकी सेवाभ्रों का उपयोग किया जाये ।

Humayun's Tomb

61. Shri D. C. Sharma: Will the Minister of Education be pleased to state the amount spent on the maintenance of the Humayun's Tomb during the three years ending 1954?

The Parliamentary Secretary to the Minister of Education (Dr. M. Das): Rs. 1,27,829 during 1952-1955.

Preventive Detention

62. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to lay a statement on the Table of the House showing the total number of persons Statewise detained at present under the Preventive Detention Act?

The Deputy Minister of Home Affairs (Shri Datar): A statement showing the number of persons in detention on the 30th September, 1955, is laid on the Table of the House. [See Appendix I, Annexure No. 34].

Kidnapped Children

- 63. Shri B. D. Shastri: Will the Minister of Home Affairs be pleased to state:
- (a) the number of children who were kidnapped in Delhi in the year 1955 uptil October;
 - (b) the number of girls among thom;
- (c) the number of children recovered so far ;

- (d) how does these figures compare with the figures of the corresponding period for the year 1954; and
- (e) what steps Government have taken to check kidnapping?

The Deputy Minister of Home Affairs (Shri Datar): (a) to (c), the information asked for is bieng collected from the Delhi State Government and will be laid on the Table of the House as soon as it is received.

Scheduled Castes in Service

64. Shri I. Eacharan: Will the Minister of Home Affairs be pleased to state the number of persons belonging to Scheduled Castes who were appointed as Assistants, Assistant Superintendents, Superintendents, Class II, and Class I Officers during the period from October, 1954 to September, 1955 in the Central Secretariat and the Attached and Subordinate Offices?

The Deputy Minister of Home Affairs (Shri Datar): A statement is laid on the Table of the Lok Sabha. [See Appendix I, Annexure No. 35].

Civil Suits by Government Servants

- 65. Shrl Ibrahim: Will the Minister of Home Affairs be pleased to state:
- (a) the total number of civil suits by Central Government servants filed in respect of their emoluments or dismissal or discharge against the State during 1954-1955, (State-wise); and
- (b) the total number of suits referred to in part (a) above decreed by the first court in favour of Plaintiffs during 1954-1955 (State-wise)?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). The information is not readily available and its collection would involve an undue amount of time and labour.

Banks in Punjab

- 66. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:
- (a) the names of the Banks, with headquarters in Punjab, which have failed since the 15th of August, 1947;
- (b) the amount of deposits in each Bank; and
- (c) the total amount paid so far to the depositors?